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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13856/2019, CM APPL. 38016/2022, CM APPL. 38152/2022, CM APPL. 38153/2022 & CM APPL. 38154/2022 SUSHMI MUKHERJEE

.....Petitioner

Through: Ms. Sangeeta Vazirani, Advocate.

versus

NATIONAL HOUSING BANK AND ORS.

....Respondent

Through: Mr. Ramesh Babu with Ms. Manisha

Singh and Ms. Tanya Chowdhary,

Advocates for RBI.

Ms. Dipika Prasad, Advocate. Ms. Shobhana Takiar, Advocate.

Mr. Himanshu S Sinha with Mr. Prashant Meharchandani, Mr. Vibhu Jain and Mr. Jainender Singh Kataria,

Advocates for R-11.

CORAM: HON'BLE MR. JUSTICE MANOJ JAIN

> ORDER 19.11.2024

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List on 20.11.2024

The matter be shown in supplementary list.

MANOJ JAIN, J

NOVEMBER 19, 2024/sw